



2025:DHC:10090-DB



\$~3

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 4016/2004**

P.C.SHARMA

.....Petitioner

Through: Mr. Arvind Nigam, Sr. Adv.
with Mr. Rohit Kumar Singh, Ms. Shweta
Priyadarshini, Ms. Nishi Singh and Mr.
Avinash, Advs.

versus

UOI & ORS.

.....Respondents

Through: Mr. Ruchir Mishra, Mr. Sanjiv
Kumar Saxena, Mr. Mukesh Kr. Tiwari and
Ms. Poonam Shukla, Advs.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

%

15.11.2025

1. Mr. Arvind Nigam, learned Senior Counsel for the petitioner
does not press this writ petition.

2. Accordingly, this writ petition is disposed of as not pressed.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

NOVEMBER 15, 2025/gunn